NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/2/2016

NAME OF THE PETITIONER(S)

: Shri Manohar K.L. and another

NAME OF THE RESPONDENT(S)

: Swadharma Swaraajya Sangha & 13 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. D. Ananda kushnan Counsel for

R, , R, , R132 P14

2. A.G. SAMMANDRAYANA

For Petitioner

ORDER

Mr. A.G. Sathyanarayana, Counsel for Petitioner present. Counsel for R3 to R5 absent. Mr. D. Ananda Krishnan, Counsel for R10 to R14 present. Matter is posted for hearing and submissions by both the Counsels. Put up on 05.09.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk